

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD - TSJA, SECUNDERABAD - Nomination of two Master Trainers to conduct ECT_8_2022 Refresh programme for Court Staff & N Step training at the District Head Quarters on 27.08.2022 (Saturday) from 2.00 p.m. to 5.00 p.m. through Virtual Mode from Telangana State Judicial Academy, Secunderabad - ReliefArrangements - ORDERS - ISSUED.	
READ:	1.	Letter Roc.No.305/2022/TSJA-Sec'bad, dated 04.08.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
	2.	High Court's proceedings in Order Roc.No.655/SO/2022, dated 22.08.2022.

ORDER ROC.NO.3402/2022-B.SPL.. DATED:23.08.2022

In view of nomination of two Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to conduct ECT_8_2022 Refresh Programme for Superintendents, Process Servers/the staf entrusted with process generation and service at the District Head quarters on 27.08.2022 (Saturday) from 2.00 p.m. to 5.00 p.m. through Virtual Mode from Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
2.	SRI G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s. Satyam Computer Services Limited (SCSL)-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.	XVII Additional Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

**** The Nominated officers are directed to report at Academy at 1:30pm on 27.08.2022.**

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
7. The I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
8. The Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s. Satyam Computer Services Limited (SCSL)-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.
9. The XVII Additional Chief Metropolitan Magistrate, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.

11. THE SECTION OFFICERS :

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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